

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 135
143(ND)/2013

IN THE MATTER OF:

Rockman Advertising and Marketing
India Pvt. Ltd. & Ors.

.... Applicant/petitioner

v.

M/s. Sharp Eye Advertising Pvt. Ltd.

.... Respondent

Order under Section 397/398

Order delivered on 09.10.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

MS. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Sakal Bhushan, Mr. Akash
Jindal, Advs.

For the Respondent

Mr. Gaurav Mitra, Ms. Deepali,
Mr. Rohan Ganpathy, Adv.
Mr. Vishal Ganda, Mr. Anand Singh
Senger, Advs. for Ratna Priya Pvt. Ltd.

ORDER

The matter is part heard before the regular bench since
27.05.2019.

List before the regular bench on 05.11.2019, high up in the list.

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(M. M. KUMAR)
PRESIDENT

sd/-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)